

The matter has been taken up with the Government of Bangladesh for the release of the kidnapped persons.

**Reported Indo-Bangladesh Joint Action counteracting activities of Mizo Hostiles**

8059. SHRI INDRAJIT GUPTA:  
SHRI SAMAR GUHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been a recrudescence of activity by armed Mizo Hostiles on the borders of Tripura and Mizoram;

(b) the nature and extent of the threat;

(c) whether there is any evidence of Sino-Pak collusion with the hostiles; and

(d) nature of the reported proposal for joint Indo-Bangladesh counter action in the affected areas?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) There have been some recent incidents of violence, sabotage, robbery, dacoity etc., suspected to have been committed by Mizo hostiles.

(b) Security measures have been tightened with a view to preventing an increase in underground rebel activities and at present there is no special threat to peace in this area.

(c) There is no recent information in this behalf.

(d) While there is understanding and co-operation between India and Bangladesh on such matters, there is no proposal for such joint action as referred to in the question.

**Agitation by Workers of Mahalaxmi Mills Company Limited, Beawar**

8060. SHRIMATI KRISHNA KUMARI OF JODHPUR: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government's attention has been drawn to the agitation by the workers to press their demands in the Mahalaxmi Mills Company Limited, Beawar which is a sick unit being run as controlled industry under the Industrial Development and Regulation Act; 1951;

(b) whether Government proposes to give adequate financial assistance therefor; and

(c) if so, the amount thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) to (c). Yes, Sir. An ad-hoc increase of Rupees twelve from 1st January, 1973 has been sanctioned.

**Lifting of Ban on movement of Salt in Rajasthan**

8061. SHRIMATI KRISHNA KUMARI OF JODHPUR: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government are aware that the ban imposed by the Government of India on the movement of salt from Jodhpur Division of Rajasthan to eastern part of the country has adversely affected the employment potential of salt industry in the State;

(b) if so, whether Government propose to lift or relax the ban; and

(c) if not, the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) to (c). There is no